

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.01.2021

ORDER NO. 05 of 2021

Hon'ble President is pleased to partially modify the roster order no. 97 of 2020 for **CESTAT, Kolkata** for **29.01.2021 at 10:30 a.m.** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. P. K. Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subbarao, Hon'ble Member (Technical)	29.01.2021 at 10:30 a.m.	ST/180/2010 along with ST/S/426/2010 and all application therein.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar)
Registrar

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Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.01.2020

ORDER NO. 06 of 2021

Hon'ble President is pleased to partially modify the roster order no. 95 of 2020 for **CESTAT, New Delhi** for **22.01.2021** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	22.01.2021 at 2:30 p. m.	1. ST/ROM/50063/2020 in ST/52948/2016 2. ST/ROM/51213/2019 in ST/60204/2013

Note:

1. ROM matters will be taken up after the hearing of SVLDRS matters of Chandigarh Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar)
Registrar

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